

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. IA 5235/2023 in C.P. (IB)/1111(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- ETCO Industries Private Limited Vs.
The Chairman Maharashtra State
Electricity Board
IN THE MATTER OF
Aries Agro Ltd
V/s
ETCO Industries Private Limited**

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Due to paucity of time matter could not be taken up on board. List all these matter on **13.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)